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BEFORE THE HONORABLE NATIONAL GREEN TRIBUNAL  
AT NEW DELHI

ORIGINAL APPLICATION NO. 143 OF 2023

IN THE MATTER OF:

SUNIL VAID

.....APPLICANT

-VERSUS-

STATE OF UTTAR PRADESH & ORS.

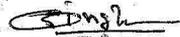
.....RESPONDENT

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Place: New Delhi

Date: 12.07.2024



**ओम सिंह**  
उद्योग निरीक्षक

RESPONDENT NO. 3  
GHAZIABAD DEVELOPMENT AUTHORITY

Through Advocate

  
**YAGYAWALKYA SINGH**  
Advocate-On-Record, Supreme Court  
R.E.S. No. UP4143A/14  
Ch.No.:203, Setalvad Lawyers Block  
Supreme Court of India  
CR.:A-131 (LGF), Sector-46, Noida  
Ph.: 7838848157, 9315614163

**YAGYAWALKYA SINGH**  
ADVOCATE-ON-RECORD  
ADD: D&Y LAW CHAMBERS,  
A-131 (LGF), SECTOR 46, NOIDA  
EMAIL: [yagyawalkya@dylawchambers.com](mailto:yagyawalkya@dylawchambers.com)  
CONTACT: (+91)-7838848157

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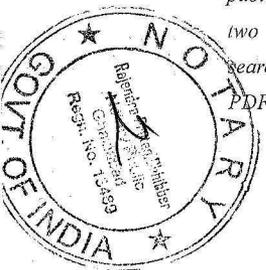
.....RESPONDENT

FURTHER ACTION TAKEN REPORT IN COMPLIANCE OF ORDER DATED 19.03.2024 ON BEHALF OF RESPONDENT NO. 3 GHAZIABAD DEVELOPMENT AUTHORITY IN THE MATTER OF SUNIL VAID V. STATE OF UTTAR PRADESH & ORS. O.A. NO. 143 OF 2023.

**MOST RESPECTFULLY SUBMITS:**

1. That the present action report is being filed on behalf of Ghaziabad Development Authority (hereinafter referred to as 'the Respondent No.3') before the Hon'ble National Green Tribunal (hereinafter referred to as 'the Hon'ble Tribunal') in compliance of order dated 19.03.2024.
2. That the present matter was listed for hearing on 19.03.2024 where the Hon'ble Tribunal directed the Respondent no. 2 & 3 to file further action taken reports with respect to unauthorized encroachment in the parks. The relevant part of the order is reproduced herein:

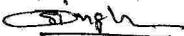
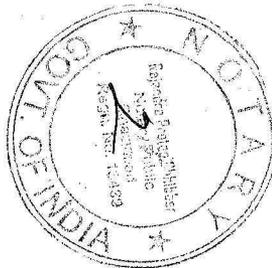
*"..Further Action Taken Reports with all relevant details including removal of encroachments, restoration by remediation of damage caused and steps taken for creating public awareness and ensuring public participation in proper maintenance of parks be filed within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF..."*



*Singh*  
**ओम सिंह**  
 प्रधान निरीक्षक

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3. That vide order dated 19.03.2024, the Hon'ble Tribunal appointed Mr. Rahul Khurana, Advocate (Enrollment No. D/2183 of 2008) as amicus curie for assistance in the matter. In pursuance of the same an inspection was scheduled on 06.07.2024 at 11:00 wherein all concerned officers were present for inspection.
4. That, on behalf of the Respondent no. 3, representatives were present for inspection along with other concerned officers. A true copy of inspection report by Respondent No. 3 is marked and annexed herein as **ANNEXURE A**.
5. That, as per the action taken report dated 14.03.2024 filed by the Respondent no. 3 the park has been handed over to the Ghaziabad Municipal Corporation. Further, it is stated that during inspection it was informed that any unauthorized constructions had been directed to be removed and construction of boundary wall, footpath, which was in dilapidated condition, is also directed by the Ghaziabad Municipal Corporation. A true copy of photographs from inspection conducted on 06.07.2024 is marked and annexed herein as **ANNEXURE B(COLLY)**.
6. That it was informed by the Ghaziabad Municipal Corporation that there is construction, development and maintenance work in the parks is required and tenders have been issued to complete all those works.
7. That it is humbly prayed before this Hon'ble Tribunal to take on record the present further action taken report filed on behalf of Respondent No. 3.

  
Notary Public  
Ghaziabad

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PRAYER

In view of present facts and circumstances, it is humbly prayed before this Hon'ble Tribunal that it may be pleased to:

1. Take on record the present action taken report filed on behalf of Respondent no. 3, Ghaziabad Development Authority in the matter of *Sunil Vaid v. State of Uttar Pradesh & Ors. O.A. No. 143 of 2023.*
2. And/or pass any other order that it may deem fit and proper in the interest of justice.

Place: New Delhi  
Date: 12.07.2024



Through Advocate

ओमसिंह  
उद्यान निरीक्षक

RESPONDENT NO. 3  
GHAZIABAD DEVELOPMENT AUTHORITY

YAGYAWALKYA SINGH  
Advocate-On-Record, Supreme Court  
Res. No. UP4143A/14  
Ch.No.203, Setaived Lawyers Block  
Supreme Court of India  
Off.: A-131 (LGF), Sector-46, Noida  
Ph.: 7838848157, 9315614163

YAGYAWALKYA SINGH  
ADVOCATE-ON-RECORD  
ADD: D&Y LAW CHAMBERS,  
A-131 (LGF), SECTOR 46, NOIDA  
EMAIL: [yagyawalkya@dvlawchambers.com](mailto:yagyawalkya@dvlawchambers.com)  
CONTACT: (+91)-7838848157

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-VERSUS-

STATE OF UTTAR PRADESH & ORS.

.....RESPONDENT

AFFIDAVIT

I, Om Singh, S/o Late Sh Tilak Ram aged about 59 years, working on post Horticulture Inspector at GDA Ghaziabad and R/o Vikas Mang Ghaziabad do hereby solemnly affirm and declare as under:-

1. That I am the authorized representative of the Respondent No.3 in the aforesaid matter and I am well conversant with facts and circumstances of the case and I am competent to swear the present affidavit.
2. That the contents of the accompanying Action Taken Report have been read over to me, which I understood and I state that the contents from para 1 to 7 are based on the records maintained by me and further as per the legal advice received and believed by me to be true.
3. That the Annexures filed along with the Action Taken Report are true copies of their respective originals.

Om Singh  
ओम सिंह  
DEPONENT

VERIFICATION

Verified at New Delhi on this 18 JUL 2024 day of 18 JUL 2024, 2024 that the contents of Para 1 to 3 of the above affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

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Om Singh  
S/o Late Sh Tilak Ram  
Horticulture Inspector  
GDA Ghaziabad  
Identified by Through Sign  
Om Singh  
18 JUL 2024

Rajendra Prasad Chhabra  
Advocate & Notary Public  
Ghaziabad  
Reg No 17200



Om Singh  
ओम सिंह  
DEPONENT



गजियाबाद

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विकास

प्राधिकरण

गजियाबाद

(I.S.O. 9001:2015 एवं I.S.O. 14001:2015 प्रमाणित संस्था)

पत्रांक 648/उद्यान/24

दिनांक 11/07/2024

निरीक्षण आख्या

1. श्री राहुल खुराना कोर्ट कमिश्नर एन0जी0टी0
2. श्री आलोक रंजन, अधेशासी अभियन्ता गजियाबाद विकास प्राधिकरण
3. श्री एस0के0 भारती, उद्यान अधिकारी गजियाबाद विकास प्राधिकरण
4. डा0 अनुज कुमार सिंह, प्रभारी उद्यान, नगर निगम, गजियाबाद
5. श्री देशराज सिंह, अधेशासी अभियन्ता, नगर निगम, गजियाबाद
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, गजियाबाद

कृपया मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा श्री राहुल खुराना को कोर्ट कमिश्नर नियुक्त किया गया था, जिसके क्रम में दिनांक 06.07.2024 को प्रातः 11:00 बजे कोर्ट कमिश्नर द्वारा वैशाली योजना स्थित डा0 अम्बेडकर पार्क, चित्रगुप्त पार्क, पोडियम पार्क एवं कृष्ण वाटिका का अधिकारियों के साथ संयुक्त निरीक्षण किया गया, स्थल पर जहाँ-जहाँ अतिक्रमण था उसको हटाने एवं उक्त पार्कों की बाउंड्रीवॉल, फुटपाथ जीर्ण अवस्था में थे, उनको ठीक कराने के भी निर्देश दिये गये, जिसके क्रम में नगर निगम, गजियाबाद द्वारा अवगत कराया गया कि पार्कों में निर्माण, विकास एवं रख-रखाव के कार्य हैं उन सभी कार्यों की निविदा की जा चुकी है। स्थल पर कार्य प्रगतिशील था।

for  
11/7/2024  
उद्यान अधिकारी  
गजियाबाद विकास प्राधिकरण  
गजियाबाद।

